की इन व्यवसायों का प्रशिक्षण देने के लिये कोई प्रबन्ध किया गया है ; ग्रीर

(ष) क्या वहां पाये जाने वाले कच्छे माल जैसे झालू झौर शकरकन्दी से मांड (Starch) तैयार करने के लिये कोई कुटीरोद्योग चलाया जाता है झौर यदि हां, तो कहां?

ष शिष्य तथा उद्योग उपनंत्री (श्री सतीक्ष चन्द्र): (क) से (घ). ऐसे सर्वे किये जाने मुमकिन नहीं हैं। बड़ें पैमाने, मध्यम, पैमाने, छोटे पैमाने और कुटीर उद्योगों, के ज़िर्रिय श्रीद्योगिक विकास को बढ़ावा देने की पूरी पूरी कोशिशों की जा रही हैं। यदि माननीय सदस्य किसी राज्य के किसी खास उद्योग का जिक करें, तो में बड़ी खुशी से उसका जवाब दगा।

Housing for Industrial Workers

986. Shri Ghosal: Will the Minister of Labour and Employment be pleased to state:

- (a) whether the Central Government have granted under the subsidized Industrial Housing Scheme any money to the West Bengal Government for building the industrial workers' houses in Kadamtolla m the district of Howrah; and
- (b) if so, what is the amount and on what conditions?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). A sum of Rs. 5.76 lakhs (Rs 2.88 lakhs as loan and Rs. 2.88 lakhs as subsidy) was sanctioned to the West Bengal Government for construction of 128 houses at Kadamtolla for Industrial workers on the conditions prescribed in the Subsidised Industrial Housing Scheme. A sum of Rs. 5.18 lakhs (Rs. 2.88 lakhs as loan and Rs. 2.30 lakhs as subsidy) has since been disbursed to the State Government.

Visas for Federal Republic of Germany

987. Shri Manabendra Shah: Will the Prime Minister be pleased to state whether it is a fact that Indian Nationals visiting Federal Republic of Germany are not required to obtain visas excepting those who intend taking up a job or practical training?

The Prime Minister and Minister of External Affairs (Shri Jawharlal Nehru): Among Indian nationals visiting the Federal Republic of Germany only those require visas who intend to take up employment, practise a profession or establish a business within the confines of that State.

Indian Foreign Service

988. { Shri Vasudevan Nair: Shri Kunhan:

Will the **Prime Minister** be pleased to state:

- (a) how many Indian Foreign Service personnel were sent on probation to U.K. in 1955-56 and 1956-57; and
- (b) whether any one was sent to any other country?

The Prime Minister and Minister of External Affairs (Shri Jawaharlai Nehru): (a) During 1955-56 four and during 1956-57 eight.

(b) During 1955-56—Indian Foreign Service Officers still on probation were posted to the following countries:—

1.	Germany	1
2	Thailand	1
3	France	1
4	Pakistan	1
5.	Russia	1
6.	Switzerland	1
7.	Egypt	1
8	Turkew	1
9.	U.S.A.	1
10.	Czechoslovakia	1

During 1956-57 as follows:	
1. Ceylon	2
2. Nepal	1
3. Switzerland	2
4. China	1
5. Pakistan	1
6. Japan	1
7. Thailand	1
8. Cambodia	1
9. Damascus	1
10. Burma	1
11. Russia	1

Small Scale Industries

989. Shri Damani: Will the Minister of Commerce and Industry be pleased to state what progress has been made to start an Institute to provide technical assistance to the small scale industries in Rajasthan?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): Government have sanctioned the establishment of a Major Institute at Jaipur and created the following posts therefor:---

Director....1-with Mech. Engg. Qualification Dy. Director...1-Leather Director...2—One

Toolmaking and the other for Chemical.

Efforts are being made to recruit the personnel through the UPSC and to find a suitable accommodation for the Institute. It is hoped that the institute will start functioning very soon.

Textile Mills

990. Shri Damani: Will the Minister of Commerce and Industry pleased to state the amount paid by Government to the Textile Mills a rebate of excise duty at the rate of 6 pies per yard on the production in excess of their average production during the eight months of 1956?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): Out of the total amount Rs. 39,19,765. 74 N.P. of rebate to be granted to Textile Mills, for the period from 1st September, 1956 to 31st March, 1957, Rs. 16,89,571. 28 N.P. have so far been sanctioned. Collectors are taking necessary action to sanction the remaining amount.

सरकारी महरणालय, अजीगढ़

६६१. श्री सरज् पांड: क्या निर्माश, आबास और संभरता मंत्री यह बताने की क्रवा करेंगे कि:

- (क) भलीगढ़ के सरकारी मुद्रणालय में कितने मजदूर काम करते हैं;
- (ख) क्या यह सच है कि भ्रालीगढ़ के सरकारी मुद्रणालय के कर्मचारियों को प्रतिमास का वेतन मास की ३ या ४ तारीख को बांटा जाता है; भीर
- (ग) यदि हां, तो विलम्ब के क्या कारण हैं?

निर्दश, बादाम और सभरस मंत्री (भो क० च० रेड्डी): (क) गवर्नमेंट म्राफ इंडिया फार्म्स प्रेस अतीगढ़ में काम करने वाले कर्मचारियों की संख्या (क्लकों के भ्रलावा) लगभग ६०० है।

(स्व) हां।

(ग) भौद्योगिक कर्मचारियों की मजदूरी का हिराब महीने के अन्तिम तारीख तक लगाना पड़ता है। इसलिये उनकी मजदरी के विवरण (Pay Bills) ध्रगले महीने की दूसरी तारीख से पहले निर्धारित कर सकना संभव नहीं है। इसलिये उनकी मजदूरी ग्रगले महीने की तीसरी या चौथी तारीख को दी जाती है।

12 hrs.

MOTION FOR ADJOURNMENT DETERIORATION IN THE FOOD SITUATION IN U.P.

I have received Speaker: notice of an Adjournment Motion in the following terms from Shri Mohan Swarup:

"The deterioration in the food situation in the Eastern districts